

FAO No. 5832 of 2016


Bajaj Allianz General Insurance Co. Ltd. ..... Appellants  
V/s  
Sanjay Kumar Sharma & ors. .... Respondents

**Respondent No. 4:**

Rinku S/o Rajinder Kumar R/o B-38/350914 Street No. 4,  
Bhag Nagar, Model House, Jalandhar (Owner of the Motor  
Cycle Hero Honda Hunk bearing No. PB-08-BZ-8260).

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **18-03-2020(A)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on  
20<sup>th</sup> Dec, 2019.

  
Superintendent (Judl.),  
For Registrar (Judicial)

*Wan*  
20/12/19